	Average Yearly increase/decrease in Wholesale price index (Base: 1970-71=100) (per cent)
First Five Year Plan (1951-56)	<b>— 2.7</b>
Second Five Year Plan (1956-61)	6.3
Third Five Year Plan (1961-66)	5.8
Three Yearly Plans (1966-67)	13.9
(1967-68)	11.6
(1968-69)	-1.2
Fourth Five Year Plan (1969-74)	9.0
Fifth Five Year Plan (1974-79)	6.3
Sixth Five Year Plan 1980-85)	9.3

- (b) and (c). The Seventh Five Year Plan (1985-90), as all earlier plans, has been formulated at constant (1984-85) prices. The Plan itself does not predict or project any given rise in prices.
- (d) The specific measures taken by the Government to keep the price rise under distribution of check include enhanced foodgrains through Public Distribution System (PDS); strengthening of PDS with the opening of additional outles; import of essential commodities like pulses, edible oils and sugar; strict economy in government expenditure; mopping up of excess liquidity in the economy by raising Cash Reserve Ratio and Statutory Liquidity Ratio: imposition of selective credit controls and intensive action against hoarders and profiteers. Prices are closely being monitored at various levels to facilitate prompt action.

## Non-Development Expenditure

## 2643. SHRI R.P. DAS: SHRI BASUDEB ACHARIA: SHRI HANNAN MOLLAH:

Will the Minister of FINANCE be pleased to state:

(a) how much developmental processes

were affected by the increased non-developmental expenditures; and

(b) the areas which were affected by such diversion of funds?

THE MINISTER OF STATE IN THE DEPARTMENT OF LXPENDITURE IN THE MINISTRY OF FINANCE (SHRI B.K. GADHVI): (a) and (b). Government ensures that developmental processes are not affected by increase in other expenditures. It may be pointed out that during the first 4 years of the Seventh Plan 86% of the total five year outiay for Central Plan is expected to be achieved in real terms.

## Appointment of Directors on Boards of Nationalised Banks

- 2644. SHRI VIJAY KUMAR MISHRA: Will the Minister of FINANCE be pleased to state:
- (a) whether several nationalised banks have not appointed non-official directors on their Boards of Directors;
- (b) if so, the names of banks which have not yet appointed non-official directors; and
- (c) the reasons for not appointing nonofficial directors on Boards of Directors by the nationalised banks?

THE MINISTER OF STATE IN THE DEPARTMENT OF ECONOMIC AFFAIRS IN THE MINISTRY OF FINANCE (SHRI EDUARDO FALEIRO): (a) to (c). Appointment of non-official Directors on the Board of Directors of Nationalised Banks are made by the Central Government. At present there are no non-official Directors on the Boards of Directors of the Nationalised Banks. Identification of persons to fill the vacancies has taken time. The matter is, however, now under active consideration.

Major Irrigation Projects in Karnataka

2645. DR. V. VENKATESH: Will

the Minister of WATER RESOURCES be pleased to state:

- (a) the major irrigation projects in Karnataka which have been included in the Seventh Plan; and
- (b) the progress regarding these projects and the latest estimated cost of these projects?

THE MINISTER OF STATE IN THE MINISTRY OF WATER RESOURCES (SHRIMATI KRISHNA SAHI): (a) and (b). 12 major projects of Karnataka were included in the 7th Five Year Plan. The details of these projects are given in the Statement below.

Statement

Financial and Physical progress of Major Irrigation Projects—Karnataka

Name of Projects S. Latest Ultimate Expendi-**Potential** No. estimated ture upto Potential created cost 1986-87 upto (actual) 1986-87 (actual) 1. Upper Krishna St. I 1071.10 416.35 425.00 103.70 2. Tungabhadra LBC and Dam 90.40 78.66 244.38 242.21 3. Tungabhadra RB LLC 6.83 6.13 37.50 37.50 15.34 12.57 4. Tungabhadra RB HLC 80.91 68.27 5. Bhadra 66.00 59.09 105.57 104.97 71.74 6. Ghatprabha St. III 370.50 178.07 28.55 307.35 185.44 218.19 143,28 7. Malaprabha 89.73 37.00 35.61 8. Karanja 8.84 20.24 50.12 9. Bennithora 70.00 1.62 15.70 10. Varahi 26.00 Nil 19.67 11. Dudhganga 3.83 59.69 186.70 12. Hippargi

(Rs. Crores/thousand)

Investment in Private Companies

2646. SHRI RAM PYARE PANIKA: Will the Minister of FINANCE be pleased to state:

(a) whether a large number of private

companies offer shares to the public and invite investments in the shape of fixed deposits;

(b) whether the system of investments by the public in private companies has